

**Shri Manubhai Shah:** Generally they are spot contracts. But the recent contract we have entered into for 100,000 tons in the Canadian market is advance contract for 1963; it will take place in 1963.

**Shri D. D. Puri:** What would be the net gain or loss to the Corporation in respect of this barter deal?

**Shri Manubhai Shah:** In public interest it will not be right to disclose the losses. But the hon. Members who are connected with this know that this deal is a much better bargain than in the past.

**Shri A. C. Guha:** Even if it is a barter deal, it must have been arranged on the basis of some price for the sugar. What is the price fixed for the sugar and what is the market price?

**Shri Manubhai Shah:** The general price fixed is the London daily price on an average basis, that is the international standard, plus certain premia which the parties indenting our sugar return back to us.

**Shri P. Venkatasubbaiah:** Hon. Minister stated that one of the imported articles is fertilisers. What is the quantity imported and what is the price as compared to other fertilisers we get from Japan, etc?

**Shri Manubhai Shah:** Mainly the fertilisers are urea. It comes to about 83,000 of urea along with something else. The prices of fertilisers are based on international prices.

**Shri Bhagwat Jha Azad:** Is it a fact that in this deal there is a definite loss to the Government and it is therefore that the Government wants to take shelter under 'public interest'?

**Shri Manubhai Shah:** That is not so. This is within the purview of the Bill passed into Act and deliberated upon by this House, and approved and stamped by it.

### Export Promotion

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\*520. } **Shri Rameshwar Tantia:**  
          } **Shri M. L. Dwivedi:**

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether a decision has been reached by Government on export promotion in the light of the Mudaliar Committee Report; and

(b) if so, the details thereof?

**The Minister of International Trade (Shri Manubhai Shah):** (a) and (b). Government have generally accepted the recommendations of the Mudaliar Committee and have taken several measures to promote exports from the country. The export promotion schemes have been reviewed, the scheme for drawback of import and excise duties simplified, income-tax relief on export has been granted to some extent, close liaison with mercantile community established and administrative machinery for export promotion strengthened. Some other measures are also under consideration.

**Shri Rameshwar Tantia:** May I know whether the Mudaliar Committee recommended income-tax relief and reduction in railway freight and if so what is the reaction of the Government?

**Shri Manubhai Shah:** The House is aware, and particularly the hon. Member, that we have given a five per cent rebate in the last Finance Bill as a first step towards income-tax relief on export sales. The method of calculation also has been so much simplified that the rebate will be given on the ratio of what the export sales are compared to the annual sales turnover and every exporter knows what the relief will be. About reduction of railway freight, several commodities including the manganese ore have been given relief and continuous discussion is going on with the Railway Ministry to have a larger number of commodities admitted for

this rebate formula and also to make the payment of rebate almost like a straight line method, instead of rebate being claimed by the exporter after the export is made.

**Shri Rameshwar Tantia:** May I know whether the Government are creating a stabilisation fund for import and export and if so what are the details thereof?

**Shri Manubhai Shah:** This does not arise out of this question but I am certainly prepared to say that, as I said in the other House, when this Committee's report was debated in the other House, we are thinking of creating an export-import stabilisation fund. It starts with 20 million dollars, that is, Rs. 10 crores.

श्री श्री म० ला० द्विवेदी : मैं जानना चाहता हूँ कि मुदालियर कमेटी की सिफारिशों के कार्यान्वयन के फलस्वरूप क्या एक्सपोर्ट के बढ़ने की आशा दिखाई देती है और अभी तक क्या वह बढ़ी है और क्या इस दिशा में जो एक्सपोर्ट हैं, उनको कोई ट्रेनिंग दी जा रही है . . . .

**अध्यक्ष महोदय :** बहुत से सवाल एक ही बार में करने की कोशिश न करें।

**श्री मनुभाई शाह :** आशा पर सब ज़िन्दा हैं। आहिस्ता आहिस्ता कुछ परिणाम आ भी रहे हैं। सारा स्ट्रक्चर जो है उसको चेंज करने में काफी देर लगती है। यह कोई ऐसी चीज नहीं है कि आज बटन दबाया और कल पानी निकलने लग गया। ज़रूर उसको कुछ आशावादी बातें हैं। पहले से थोड़ा थोड़ा इम्प्रूवमेंट भी हो रहा है। जहाँ तक अलग अलग माननीय सदस्य की बातों का सम्बंध है, मैंने सब एन्यूमेरेट किए हैं कि क्या क्या चेंज हो रही हैं और नई क्या चेंजिज हम कर रहे हैं।

**Shri Tyagi:** Is it a fact that with a view to earn about Rs. 12 crores worth of foreign exchange on sugar, about Rs. 13½ crores will be given away as bonus, etc?

**Shri Manubhai Shah:** That is not so. Actually, during the current year we expect the earnings to be about Rs. 18 crores or Rs. 19 crores, which are almost twice the value in the last year, much more than the previous year. The entire formula as to what amount the subsidy comes to has been embodied in the Bill approved by the House. It would be different for different markets. There is what is called a preferential market and then there is what is called the traditional market. In the traditional market, it may be anything from Rs. 300 to Rs. 325. In the preferential market, where we get good barter deals, it may be between Rs. 200 and Rs. 300.

**Shri Tyagi:** My question has not been replied to.

**Mr. Speaker:** Then I will give him another chance later.

**Shri Sham Lal Saraf:** May I know if the Mudaliar Committee recommended some basic changes being brought about in the import and export policy and, if so, may I know what those recommendations are?

**Shri Manubhai Shah:** I had the privilege to lay the whole statement before the House as to what recommendations on the import side we have accepted in detail, and what on the export side we have accepted. Subsequently, in answer to several questions, I have elaborated the steps that we are contemplating.

**Shri Daji:** Has the Government taken any steps to set up quality control to boost up our exports?

**Shri Manubhai Shah:** I am bringing a Bill before the House. We are making quality control statutory, but the method in which the commodities are to be included, in what manner we want to cover the entire gamut of commodities in the country over a period of a decade, etc., will be before the House very soon.

**Shri S. M. Banerjee:** May I know whether, as a result of some of the incentives which have been given to

promote exports, there has been any increase in the matter of exports of medium and coarse cloth?

**Shri Manubhai Shah:** As far as the textile industry is concerned, as the House is aware, we are struggling even with the European Common Market in respect of the common external tariff which is likely to threaten our cloth trade very much. Again, several countries in the African and Asian continents to whom we were selling our textiles have set up their own textile mills, as this House is aware. But, in spite of that, I do believe that we will be able to retain the old market in the same quantity and perhaps we will exceed it also.

**Shri Tyagi:** May I know whether there are cases where the amount of bonus and other incentives given for export of the particular commodity come to a total of more than what that commodity earns as foreign exchange?

**Shri Manubhai Shah:** I do not know of any such commodity.

**Shri Tyagi:** Sugar.

**Shri Manubhai Shah:** It does not come under that class.

#### Mica Mines Welfare Fund

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\*521. { **Shri P. Kunhan:**  
      **Shri P. R. Chakraverti:**  
      **Shri A. K. Gopalan:**  
      **Shri Umanath:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that there has been persistent demand from Mica Labour Welfare Unions and the mine owners that the benefits of the Mica Mines Labour Welfare Fund be extended to the factory labourers;

(b) whether the Bihar State Government and the Labour Advisory Board have also endorsed the demand; and

(c) if so, whether Government have taken any steps to amend the Mica Mines Labour Welfare Fund Act?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) There have been some representations in this matter.

(b) Yes.

(c) No.

**Shri Kunhan:** May I know whether the Government has received any request to raise the mica export from 2½ per cent to 4½ per cent to meet the growing expenditure on the expanding developmental activities of this Fund and, if so, what is the reaction of the Government?

**Shri Hathi:** It is not the intention of the Government to raise this at present.

**Shri Kunhan:** Is it a fact that the welfare activities under the Welfare Fund do not cover the employees working for mica export and, if so, will the Government consider the question of extending it to these employees?

**Shri Hathi:** It does not cover the mica workers.

**श्री कछवाय:** अन्नक मजदूर कल्याण निधि में कितनी रकम साल में आती है और उसे किस हिसाब से मजदूरों के कल्याण के लिए खर्च किया जाता है ?

**श्री हाथी :** २५ लाख रुपया आता है और इस साल ३४ लाख रुपये के खर्चे का अनुमान है । लेकिन अभी बैलेंस में २०६ लाख रुपया है ।

#### Implementation of Textile Wage Board Recommendations

\*522. **Shri S. M. Banerjee:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that some of the Textile Mills have not yet im-